Declaration of Assets and Liabilities

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50 (Year. 2025	
40	I, MANJU KUMARI, søn/daughter/wife of LATE BHAWNTH, Ro	, 2
9	aged 49 years, belonging to Bihor Vidham Sasha Seaving	0
	service and presently working as Office Aftendant	
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
	myself, my spouse and dependants*:	

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependan t-1	Dependant-	Dependan t-3
(i)	Cash	4,000/-	NIA	Soof-	Kont 1000 F	Lett. Name
(ii)	Deposits in Banks, Financial Institutions And	10000x	NA	NIL	NIL	
	Non-Banking Financial Companies	Bihan Vidhan Mandal		1.02	1×22	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NJL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-SO,000F Perplan	DIL	MIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NZL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold-35gnm Silver-2011m	MEL	MEL	MIL	
(vii)	Other assets, such as values of claims / interests	NIL.	HEL	MIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

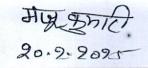
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NJL	NJL	MIL		Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	AYIL	HIL	HILL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL	NJL	NIL	MIL	
	- Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door	MIL	NIL	MIL	MIL	
	number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	MIL	12	NIL	MIL	

(2) I give herein below the details of my liabilities $\!\!\!\!/$ over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a on	
(a)	(i) Loans from Banks Pennal Joen - 700000		5,90000F	
	(ii) Loans from financial institutions	Balon Personal Joan-Soucoop	3,90000-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	MIL	
	(b) dues to departments dealing with supply of water	NIL	MIL	
	(c) dues to departments dealing with supply of electricity	HTL	MIL.	



	(d) dues to departments dealing with telephones (e) dues to departments	NIL	NII
	dealing with government transport (including aircraft and helicopters)	NSL	NIL
(h)	(f) Other dues, if any	NIL	INIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Pan No-BOXPK67930	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	MEL	HIL
	(iii) Sales Tax [Only in case of proprietary business]	MIL	HIL
122	(iv) Property Tax	HIL	IXII

Place: Palag

Date: 20/2/2025

C. <u>Personal De</u>	etail	
GPF/CPF/PRAN No.	:-	PISTBLA-1186
Gender	:- ,	F (M/F)
Date of Birth	:-	02021976 (DD/MM/YYYY)
Class/Group	:-	
Cadre	:-	(A/B/C) Biker Vidan Sahka (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	SARAN
I hereby de knowledge and bel	clare ief.	that the above details are true to the best of my

Signature Hog En

Name of Employee: Manin Kumazi

Designation: Office Attendant

Department: Bikar Villay Sabha Pather

2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.